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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 659/252/HDB/2018
NAME OF THE COMPANY	Rotodyne Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Karnati Neeladri Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Advocate	9885314334	P. Anil Mukherji

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy	Advocate	9160001435	SR

ORDER

Matter is listed today for hearing.

Counsel for Petitioner Company is present. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

RoC already filed his report.

Counsel undertakes to file schedules for the balance sheets for the year ending 31.03.2017.

List the matter on 08.08.2018.


Member(Judl)